## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 189/16	TP 77/17	To furnish name of IRP & for filing objections	433( e)	Software One India Pvt. Ltd. Vs IIHT Cloud Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1-	Bojenna K. J. Jol. Josite Julis 9663633744	Philoner	if
\$	Sandrep Hegel Sannarya Low Charles 8971784550	n Respondent	SA

PCS for petitioner is present. Counsel for respondent is presentCounsel for petitioner has filed a letter issued by the Bank to the effect that no payment is made by the respondent to the petitioner's account. Counsel for respondent requested time for filing objection.

Time extended as a last chance to 03.11.2017.

MEMBER (J)